


**ANNEXURE - A3**

**LIST OF CREDITORS AS ON APRIL 13, 2023**

Sr. No	Name of Creditor	Amount Claimed (INR)	Amount Admitted (INR)	Security Interest, if any
1.	Piramal Capital & Housing Finance Limited	82,26,11,662/-	29,02,36,338/-	a) All that piece and parcel of land admeasuring Ac. 14.79 located in Sy. Nos. 1285/1B2B, 1033/1, 1032, 1014/2, 1022, 1024, 1025, 1015/2 and 1016/3B situated at Mudivaithanenthal village, Tuticorin Taluk situated with sub-registrar district of Pudukottai and Registration District of Tuticorin, Tamil Nadu. b) All that piece and parcel of land admeasuring Ac. 29.41 located in Sy. No. 1310/2 situated in Mudivaithanenthal (Ac. 1.97) and in Sy. Nos. 43/2, 50/4, 61/3, 40/7, 377/1, 61/4, 39/2C, 39/2B, 39/2A, 54/3A, 54/3B, 44/1, 43/1, 50/2 and 52/1 situated at Varthagareddipatti, Tuticorin situated with sub-registrar district of Pudukottai and Registration District of Tuticorin, Tamil Nadu.
<b>Total</b>		<b>82,26,11,662/-</b>	<b>29,02,36,338/-</b>	

  
**Anil Kumar Khicha**  
Interim Resolution Professional of  
**Jeffson Universal Logistics Private Limited**  
(Under Corporate Insolvency Resolution Process)  
**IBBI/IPA-001/IP-P00422/2017-18/10745**  
AFA Validity: October 25, 2023  
Address: No. 184 Poonamalle High Road,  
6-FF, Golden Enclave, 1st Floor,  
Kilpauk, Chennai, Tamil Nadu – 600010  
Email: knpchennai@gmail.com | cirpjefson@gmail.com

Date: 13<sup>th</sup> April, 2023  
Place: Chennai

**Address:** No. 184 Poonamalle High Road, 6-FF, Golden Enclave, 1st Floor, Kilpauk, Chennai, Tamil Nadu, 600010, **E-mail:** knpchennai@gmail.com | cirpjefson@gmail.com

